

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 15.11.2016

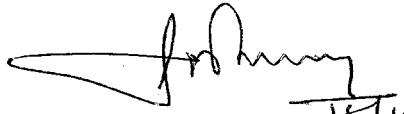
**ORDER NO. 157 of 2016**

Hon'ble President is pleased to partially modify the sitting notified vide order no. 148 of 2016 for CESTAT Delhi to the extent indicated below :-

**From 16.11.2016 to 18.11.2016 at 10.30 a.m.** Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will also hear Service Tax Division Bench matters alongwith Customs Division Bench matters.

**From 16.11.2016 to 18.11.2016 at 10.30 a.m.** Hon'ble Shri S.K. Mohanty, Member (J) will hear Single Member Bench matters as notified.

**By Order**

  
**(A. Mohan Kumar) <sup>JST</sup>**  
**Registrar**

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**Dy. Registrar**